

**Government of Jammu and Kashmir,
Home Department,
Civil Secretariat, J&K.**

Notification

Jammu, the 19th February, 2024

S.O- 116 .-In exercise of the powers conferred by sub-section (2) of section 9 of the Manoeuvres, Field Firing And Artillery Practice Act, 1938, the Government of Jammu and Kashmir hereby authorizes BSF to carry out periodically the Field Firing Practice throughout the area notified vide notification S.O.484 of 2023 dated 14.09.2023 for a period of ten (10) years with effect from the date of issuance of this notification, subject to strict compliance with the provisions of the Manoeuvres, Field Firing And Artillery Practice Act, 1938.

By order of the Government of Jammu and Kashmir.

Sd/-
(Santosh D. Vaidya)IAS,
Principal Secretary to the Government.

No.HOME-LA/69/2023(CC:7232829)

Dated: 19.02.2024

Copy to the:

1. Principal Secretary to the Hon'ble Lt. Governor, J&K.
2. Secretary to the Government, Revenue Department.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (W 7 S.C).
4. Divisional Commissioner, Jammu.
5. Director, Information, J&K, with the request to publish the notification in at least two leading local daily newspapers.
6. Director, Archives, Archaeology and Museums, J&K.
7. Deputy Commissioner, Kathua.
8. Senior Superintendent of Police, Kathua.
9. General Manager, Ranbir Government Press, Jammu. He is requested to publish the notification in the Government Gazette.

10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Principal Secretary to the Government, Home Department.
12. I/c Website, Home Department.
13. Notification/Stock File.

Copy also the:

1. Joint Secretary (JKL), Ministry of Home Affairs, GoI.
2. Inspector General, BSF, J&K, Bantalab Jammu.
3. Deputy Inspector General, BSF, Sector Headquarter, Indreshwar Nagar, Miran Sahib, Jammu.


(Rouf Ahmad Lone)JKAS,

Under Secretary to the Government.